

Central Administrative Tribunal, Principal Bench, New Delhi

O.A.No.2688/2004

New Delhi, this the 26th day of July, 2005

Hon'ble Mr.Justice V.S. Aggarwal, Chairman
Hon'ble Mr.S.A. Singh, Member(A)

Rajinder Singh,
S/o Shri Laxmi Singh,
R/o B-13/99, Double Storey,
Dev Nagar Quarters,
Delhi

....Applicant

(By Advocate: None)

Versus

1. Govt. of NCT of Delhi
Through Commissioner of Police, Delhi
Police Head Quarter, M.S.O. Building,
IP Estate, New Delhi.
2. Assistant Commissioner of Police,
HQ, PCR Lines,
Model Town, Delhi

....Respondents

(By Advocate: Ms.Simran,proxy for Mrs.Avnish Ahlawat)

Order(Oral)

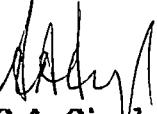
Justice V.S. Aggarwal, Chairman

There is no appearance on behalf of the applicant. Record reveals
that there was no appearance on behalf of the applicant even before the

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Deputy Registrar on 3.6.2005 and before the Bench on 22.7.2005.

2. Dismissed for non-prosecution.


(S.A. Singh)
Member(A)


(V.S. Aggarwal)
Chairman

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